

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No...../2009 in Petition(s) for Special Leave to Appeal (Civil) No(s).12071-72/2009

(From the judgement and order dated 22/04/2009 in WP No. 9158/2008 & WP No. 27695/2007 of The HIGH COURT OF A.P AT HYDERABAD)

BHANU CONSTRUCTION CO.LTD.

Petitioner(s)

VERSUS

RECOVERY OFFICER,DEBT.RECOV.TRIBUL.&ORS.

Respondent(s)

Date: 30/06/2009 These Petitions were called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
(VACATION BENCH)

For Petitioner(s)

Mr. Bimal Roy Jad,Adv.

For Respondent(s)

Mr. Sridhar Potaraju,Adv.

Mr. K.R. Sasiprabhu ,Adv

UPON being mentioned, the Court made the following
ORDER

List this application immediately after Summer Vacation.

(Sukhbir Paul Kaur)
Court Master

(Neeru Bala Vij)
Court Master